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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH**

O.A. No.060/00781/2014

Decided on: 10.08.2015

**Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Mrs. Rajwant Sandhu, Member (A)**

Vijay Kumar son of Sh. Dev Raj resident of House No. 92 Kachi Colony
Bhiwani serving as GDS with Head Post Office Bhiwani District Bhiwani.

.....**Applicant**

Versus

1. Union of India through its Secretary Ministry of Communication
Government of India, New Delhi.
2. The Chief Post Master General Haryana Circle Ambala.
3. The Superintendent of Post Offices Bhiwani Division Bhiwani.

.....**Respondents**

Present: Mr. R.P. Mehra, counsel for the applicant
Mr. B.B. Sharma, counsel for the respondents

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Order (Oral)

By Hon'ble Mr. Sanjeev Kaushik, Member(J)

1. Learned counsel for the parties submits that this matter may be heard today as the Hon'ble High Court, vide its order dated 02.03.2015, has put to rest a similar controversy in CWP NO. 24583/2013 titled **Union of India Vs. Siri Krishan & Others** and that this case may be disposed of in the same terms.
2. Considering that the issue has been put to rest by the jurisdictional High Court, this O.A. is disposed of, with the consent of the learned counsel for both the parties, in terms of the order dated 02.03.2015 passed by the High Court in the case of Siri Krishan (supra), the relevant paras whereof are extracted hereunder:-

" We thus, direct the petitioner-authorities to re-visit the whole issue in its right perspective and complete the exercise to re-formulate their policy and take a decision to sanction the posts in phased manner within a period of six months from the date of receiving a certified copy of this order

Till the exercise as directed above, is undertaken, the respondents shall continue in service with their current status but those of them who have completed 20 years as part-time daily wagers, shall be granted 'minimum' basic pay of Group 'D' post(s) w.e.f. 1.4.2015 and/or the date of



completion of 20 years contractual service, whichever is later."

3. No costs.

(RAJWANT SANDHU)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

PLACE: Chandigarh
Dated:10.08.2015

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